

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

2. CA 463/2023 In CP/808(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

**NAME OF THE PARTIES:      Kapal Jayaram Shetty Vs. Yatri  
   Hotel Pvt. Ltd.  
   IN THE MATTER OF  
   Jayram Koraga Shetty &Anr.  
   V/s  
   Yatri Hotel Pvt. Ltd. &Ors.**

**Section: 241-242 of Companies Act, 2013&Application under any  
Other provisions**

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**ORDER**

**CA N. 463/2023:-** Adv. Avinash Joshi a/w Adv. Shivam C. appeared for the Applicant. List the CA No. 463/2023 on **07.12.2023** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
09.11.2023  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**